Government of Himachal Pradesh Health and Family Welfare Department

No. HFW-A-A(3)1/2020

dated 25th March, 2020

<u>Order</u>

In order to strengthen the manpower available in various health institutions and medical colleges in the State to tackle the emergent situation, which has arisen due to spread of the COVID-19, in exercise of the powers vested in me under Clause 3 of the Himachal Pradesh Epidemic Disease (COVID-19) (Amendment) Regulations, 2020, it is hereby ordered in the public interest that:

- 1. The date of superannuation of all the Medical Officers, faculty members and paramedical staff of all categories working under the Government of Himachal Pradesh in the Departments of Health and Family Welfare and Medical Education and Research, who are due to retire on 31st March, 2020, 30th April, 2020 and 31st May, 2020 shall be deemed to be deferred and extended upto 30th June, 2020.
- 2. The Medical Officers and paramedical staff of the Departments of Health & Family Welfare and Medical Education and Research, who have retired upon attaining the age of superannuation between 31st December, 2017 to 29th February, 2020 are hereby re-employed on the last post held w.e.f. 1st April, 2020 till further orders subject to written consent, availability and fitness. They will report to their duties

in the offices of the concerned Chief Medical Officer of the District/ Principal of the Medical College, who is hereby authorized to issue re-employment orders, on need basis and further deploy them in the health institutions within his/ her jurisdiction.

The following terms and conditions shall apply:

- (i) The extension/ re-employment shall be regulated by the standard terms and conditions circulated by the State Government in this regard.
- (ii) For the purpose of grant of extension/ re-employment the available vacancies in the equivalent/ analogous posts in the district as a whole / medical college shall be utilized for drawl of salary/ emoluments.
- (iii) In case of extension/ re-employment against promotional posts, if nobody else is eligible for promotion or a panel has not been drawn for the purpose against existing/ anticipated vacancies, the present post (s) may be utilized.
- (iv) In case no suitable post is available for grant of extension/ reemployment, ex-cadre post (s) shall be deemed to be created for the purpose.

(R.D. Dhiman),
Additional Chief Secretary (Health) to the
Government of Himachal Pradesh

Endst. No.: As above

Dated: Shimla-2, the

25th March, 2020

Copy forwarded to the following for information and n/a:-

- All the Additional Chief Secretaries to the Government of Himachal Pradesh.
- 2) All the Divisional Commissioners in Himachal Pradesh.
- 3) The Principal Accountant General, H.P., Shimla-171003.
- 4) The Accountant General (A&E), Himachal Pradesh, Shimla-171003.
- 5) The Deputy Accountant General (A&E), H.P., Shimla-171003.
- 6) All the Heads of Departments in Himachal Pradesh.
- 7) All the Deputy Commissioners in Himachal Pradesh.
- 8) The Director, Medical Education & Research, H.P., Shimla-171009.
- 9) The Director, Health Services, Himachal Pradesh, Shimla-171009.
- 10) The Director, Health Safety & Regulations, Himachal Pradesh.
- 11) The Director, Dental Health Services, Himachal Pradesh.
- 12) The Mission Director, National Health Mission, Himachal Pradesh.
- 13) The Principals of all the Government Medical Colleges of the State.
- 14) All the Chief Medical Officers, Himachal Pradesh.

15) Guard file.

Special Secretary (Health) to the Government of Himachal Pradesh